LOK SABHA UNSTARRED QUESTION NO. 1749 TO BE ANSWERED ON 2nd MARCH, 2020

Home Delivery Service of LPG

1749. SHRI JAMYANG TSERING NAMGYAL:

पेट्रो लयम एवं प्राकृतिक गैस मंत्री Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government is planning to implement the home delivery service of LPG distribution system in the region of Union Territory of Ladakh and if so, the details thereof;
- (b) if not, whether the Government proposes to do so in future;
- (c) whether the Government proposes to provide insurance to the beneficiaries who face cylinder burst accidents in Ladakh and if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

पेट्रो लयम एवं प्राकृतिक गैस मंत्री (श्री धर्मेन्द्र प्रधान) MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN)

- (a) & (b) Oil Marketing Companies (OMCs) have reported that all distributors including in the Union Territory of Ladakh, except Durgam Kshetriya Vitraks, are under instructions to make home delivery of LPG cylinders in their authorised area of operation.
- (c) & (d) OMCs take comprehensive Insurance Policy under 'Public Liability Policy for Oil Industries' which covers all LPG consumers registered with OMCs. Public Liability Insurance Policy taken by OMCs covers losses arising out of accidents where LPG is the primary cause of fire. Currently, the policy provides for the following:
- (i) Personal accident cover of ₹ 6,00,000/- per person in case of death.
- (ii) Covers medical expenses of ₹ 30 lakh per event with maximum of ₹ 2,00,000/-per person.
- (iii) In case of property damage, it covers maximum of ₹2,00,000/- per event at authorised customer's registered premises.